

values prevailing at the time of seizure.

Seizures of smuggled gold and other goods were, however, also effected by the staff of the Bombay Central Excise Collectorate in Bombay city and other places within the jurisdiction of the Collectorate. During the period to which the question relates, 47 cases were detected by the Central Excise Staff in Bombay city and the value of gold and other goods involved was Rs. 23,10,802/- and Rs. 16,04,602/- respectively.

**पंचवर्षीय योजना के अन्तर्गत अनुसूचित जातियों आदि को अनुदान**

१२६. { डा० सत्यवादी :  
बी० डी० ली० शर्मा :  
बी एन० राघव्या :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पंचवर्षीय योजना के अन्तर्गत अनुसूचित जातियों आदि के लिये रखे गये चार करोड़ रुपये में से अब तक कितनी राशि व्यय की गई है और इसे किस रीति से व्यय किया गया है;

(ख) १९५४-५५ में इस निधि में से कितनी राशि व्यय की जायेगी और प्रत्येक राज्य में इसमें से कितनी कितनी राशि खर्च होगी;

(ग) क्या पंजाब सरकार ने इस विषय में केन्द्रीय सरकार के पास कोई विशेष योजना भेजी है; और

(घ) यदि हां, तो उसकी रूपरेखा तथा आर्थिक पहलू क्या हैं ?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Out of Rupees four crores provided in the Five Year Plan for the welfare of Backward Classes, other than the Scheduled Tribes, a sum of Rs. 1 crore was allocated to

the State Governments etc., during the financial year 1953-54 and a sum of Rs. 1.25 crores has been earmarked for distribution during the current financial year (1954-55). The balance viz., Rs. 1.75 crores will be allocated during the next financial year (1955-56). Information as to the amount actually spent by the State Governments etc. and the manner in which it was spent during the last year is still awaited.

(b) A statement showing the ceilings which have been provisionally fixed is laid on the Table of the House. [See Appendix III, annexure No. 13.]

(c) and (d). Yes; two statements containing particulars of the schemes and the amount sanctioned for each scheme are laid on the Table of the House. [See Appendix III, annexure No. 13.]

**TRANSPORT OF ARMY SUPPLIES TO SRINAGAR**

**127. Th. Lakshman Singh Charak:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Army supplies are being transported on the Jammu and Kashmir Government Transport Vehicles from Pathankot to Srinagar;

(b) if so, the reasons therefor;

(c) the cost per maund incurred by the Defence Department when the stores were sent through the Army vehicles and the cost per maund paid to the Jammu and Kashmir Government Transport; and

(d) the rates of freight per maund charged by the private transport companies for carrying goods from Pathankot to Srinagar?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes.

(b) (i) Conservation of army vehicle fleet.

(ii) A reduction in holdings of Petrol Oil and Lubricants at